

(c) The Govt. of India have initiated a number of nutrition programmes in different states including U. P. Such programmes are:—

1. Prophylaxis programme against blindness due to Vitamin 'A' deficiency.
2. Prophylaxis programme to prevent nutritional anemia in mothers and children.
3. Goitre Control Programme.
4. Integrated Child Development services Scheme (ICDS).
5. Special Nutrition Programme (SNP).
6. Balwadi Nutrition Programme (BNP).
7. Mid-day Meal Programme.

Remittances Received from NRIs

1324. SHRI S. MADHAVAN: Will the Minister of FINANCE be pleased to state:

(a) what steps are being taken by Government to attract remittances from NRIs from all over the world;

(b) the reasons for which interest rate for FCNR deposits was reduced from 13.95 per cent offered four years back; and

(c) whether the Nationalised Banks functioning in foreign countries will be permitted to receive NRI Deposits and to issue Deposit Receipts as per the law of those countries to infuse confidence among the depositors?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR):

(a) Government has been floating schemes to attract NRI remittance from time to time. New schemes have also been proposed as part of the budget proposals for 1991-92.

(b) FCNR deposits did not carry an interest rate of 13.95 per cent per

annum four years ago. The interest rates on FCNR Deposits are regularly reviewed in the light of prevailing interest rates in overseas markets so that they are not at significant variance with the interest rates abroad, yet are attractive enough for NRIs to invest in India.

(c) Six public sector banks have been granted permission to accept FCNR deposits and issue receipts at their branches abroad in conformity with the local laws.

अल्पसंख्यक आयोग की सिफारिशें

1325 मौलाना अबुलकुल्ला खान
आजमी: क्या कयाण मंत्री यह बताने की कोशिश करेंगे कि:

(क) अल्पसंख्यक आयोग के नवीनतम प्रतिवेदन में क्या क्या सिफारिशें अंतर्दिष्ट हैं;

(ख) सरकार ने अब तक उनमें से कितनी सिफारिशें स्वीकार की हैं और कितनों को लागू कर दिया गया है; और

(ग) वे कौन-कौन सी सिफारिशें हैं जिनको सरकार ने स्वीकार नहीं किया है और इसका क्या कारण है?

कल्याण मंत्रालय में उप मंत्री (श्री-मती के. कमला कुमारी): (क) से (ग) अल्पसंख्यक आयोग की 1989-90 की 12वीं वार्षिक रिपोर्ट आयोग द्वारा 12-7-1991 को कल्याण मंत्री को प्रस्तुत की गई थी। सिफारिशों पर निर्णय जॉन के बाद लिया जाएगा।

Stipend paid to B.H.M.S. interns by Nehru Homoeopathic Medical College

1326. SHRI MOHD. KHALEELUR RAHMAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) what is the amount of stipend paid to B.H.M.S. interns by the